Affidavir to be Furnished by the cantidate alongwith Nomination Paper Before the Returning Officer

For election to Buar LAGISLATIVE (name of the House)
From ... 227- IMAMGAN J. ... Constituency (Name of the Constituency)

JITAN RAM MANIHEON daught of JATE RAMJIT RAM MANJHI-

Aged. 7.0. ... years, resident of YILL - MAHAKAR, P.O. (mention full postal address), a candidate at the above SAPNERS, PIST. - GAYA.

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up hythelbestant Aman Morch (Secolar)
(name of the political party) / am contesting as an independent candidate.

(2) Details of PAN and status of filing of Income tax return :

\$1. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self	AKTPM 0642H	2015 - 16	3,42872:00
2.	Spouse-	NIL	NIL	NIL
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	N1L	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description	
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL	
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NIL	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL	
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	NIL	** "

1 3: last Rom Marigh

(5) That I give herem below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed
companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i) -	Cash in hand	15,000:00	DEVI-			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	581-YIDHANSABA RB-11 73 000:0 581- KHIZERSABA RB-114-590:0 PN B-KHIZERSABA RB-28,420:00 MBGB-HANAKAR RB-375651:00 DBC-GAYA- RB-23 44:00	MB48-MAHAKA Rs. 641 180 200	NIL	NIL	ML
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	RE- 2367-00		NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	MIL	NTL.	NIL	NIL	Nir
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL .	NIL	NIL	NIL .	NIL.
(vi)	Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	CAR AMBASSION BR-2F-8901- YEAR-2005 AMOUNT. 80,000- SCORPIG-BRIPE YEAR-200-AMOUNT	NT L 389 .	N1L .	NSL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	YEAR - SHIS	GOLD - 80 gm RB - 2, 20000:0	NIL	NIL	NEL

2 silver Rom Manylor

Any other assets such as value of Claims/Interest	RS - 30,000=00 RIFLE - 1-315	NIL	NIL	NIL	NIL
ix, Gross Total value	RS - 79 000 =00	-	NEL	NIL	NIL

3. Petails of Immovable assets: 1. Properties in joint ownership indicating the attent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(ī)	Agricultural Land Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	NIL	NIL .	NIL	NIL.	NIL
	-Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL .
	Date of purchase in case of self acquired property	NIL	NIL	NIL	N2L	NIL
	Cost of Land (in case of purchase)at the time of purchase.	NIL	NIL	NIL .	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NTL	NIL	NIL	NIL
	Approximate Current market value	NIL.	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NIL	NIL	NIL	NEL	NEL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NEL	NIL
	Whether inherited property (Yes or NO)	NTL	NIL	NIL .	NIL	NEL
	Date of purchase in case of self acquired property	NEL	NTL	NTL	NIL	NIL.
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NEL	NIL .	NIL
٠	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL .
	Approximate Current market	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	NIL.	NEL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NEL	NIL	WIL.

	V. haher inherited property (2 cs or NO)	NIL	NIL	NIL	NIL	- NIL
	Deter of purchase in case of serf	NIL .	NIL	NIL	NIL	NIL
	Cust of property (in case of purchase) at the time of purchase	ML	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	N3 L	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NEL
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	PARENTAL HOUSE AT- MAHAKAR . THANAN - LO HOUSE No - S4	NIL	NIL	NEL	NIL
	Area (Total measurement in sq. ft.)	4000 Sq. Fet.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	3000. 91. Fit	NIL	NTL	NIL	NIL
	Whether inherited property (Yes or NO)	yes.	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NTL
	Any Investment on the land by way of development, construction etc.	NIL	NI ·	NIL	NIL	NIL
	Approximate Current market value	Rs. 13,00 000	NIL.	NIL	NIL	NTL
v)	Others (such as interest in property)	NIL	NIL	N1 L	NIL	NIL
vi)	Total of Current Market Value of (i) to (v) above	Rs. 13,00,000-0	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL.	NrL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	MIC	NIL	NFL	Nr L

	Any other lia bility	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with government secommodation	NTL	NSL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NEL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NJL
	Dues to departments dealing with government transport (including aircrafts and irelicopters)	NIL	NIL	NIL	NIL	NIÜ
F	Income Tax Dues	NTL	NIL	NIL	NTL	NIL
-	Wealth Tax Dues	NIL	NIL	NaL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL.	NIL	NIL	NIL.
	Any other dues	NIL	NIL	- NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation: a. Self. SOCTAL SERVECE

b. Spouse HOUSE, MIFE

(8) My educational qualification is as under:

GRADUATION - 1966, GAYA COLLEGE GAYA (MAGADH UNIVERSITY BODHGAYA)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smr./Kum. JITAN RAM MANJHI
2,	Full postal address	VILLAGE - MAHAKAR, P.O. SAPNERI, DISTGA
3.	Number and Name of the constituency and state	233- ATRI STATE- BIHAR.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	HENDUSTANE AWAM MORCHA (SECULAR)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL ·

	1	c) Total number of Pending our (s) have taken cognize	rice	n official transits.	NIL	-14	ord order	
5.	P	AN of			Year for which		٠٠,٠٠	Hosame Stone
-	(a	Candidate AKTPM	707 577		ncome Tax Re	turn filed		•
	(t) Spouse: NIL	1642M	-	2015-16		3	42,872= 0
	(0	Dependents N1L		-	NIL			NIL
6.	T	Detail	s of Assets and	I I Inhilli	NIL			MIL
		Description	Self	Spouse		15.		
A.		Moveable Asset (Total value)	PEHELE, GUA	JEWERL 2 60 CO	X	Dependen	t-11	Dependent-III
B.		Immovable Asset	13,00,000:00	N1L		NIL		NEL
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	- NIT	NTL	NIL.	NIL	7	NIL
A	(ii)	Approximate Current Market Price of Asset (Total Value)	HARENTAL HOUSE	מזע	NIL	NIL		HIL
		Liabilities	NIL	NIL	NIL	NIL	-	NIL
		(i) Government dues (Total)	NIL	NIL	NIL	NIL		NIL
		(ii) Loans from Bank, Financial Institutions and others (Total)	William .	NIL	NIL	NEL		NEL
	(0	ghest educational qualific AGADH UNIVERSETY. Dive details of School / Universe) (Name of the School	BODH GAY	A)	full form of the	continues (

com or my	ent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the knowledge and belief, no part of it is false and nothing material has been concealed there from. I further
mount time	and the state of t

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified atthis ti	day of	. 201
	day ot	. 201

Jilan Ram M.
DEPONENT

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.